

**REPORTS OF THE COMMITTEE
ON PRIVATE MEMBERS' BILLS
AND RESOLUTIONS**

SECOND LOK SABHA

Eighty First Report



**LOK SABHA SECRETARIAT
NEW DELHI**

1961

Price 0.20 nP.

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

Eighty-first Report

(SECOND LOK SABHA)

1, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Eighty-first Report.

2. The Committee met on the 27th March, 1961 to consider allotment of time to the Resolutions set down in the List of Business for Saturday, the 1st April, 1961.

3. The Members whose resolutions had been included in the List of Business for the 1st April, 1961 had been invited to present their views on the resolutions before the Committee. Shri Bibhuti Mishra attended the sitting.

4. The Committee recommend the allocation of time as follows:-

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| (1) Resolution regarding Nationalisation of Coal Mines. | 1½ hours |
| (2) Resolution regarding Price Commission. | 1½ hours |
| (3) Resolution regarding Funds of Missionary Societies. | 3¼ hours |
| (4) Resolution regarding Re-organisation of the Archaeology Department. | 1 hour |
| (5) Resolution regarding Participation of Labour in profits. | 1½ hours |
| (6) Resolution regarding Manufacture of Diesel and Electric Locomotives. | 1 hour |

NEW DELHI,

HUKAM SINGH

March, 28, 1961
Chaitra 7, 1883 (Saka)